

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1856
ANSWERED ON:23.08.2012
GOSIKHURD PROJECT
Sainuji Shri Kowase Marotrao

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the item-wise breakup of funds spent so far on Gosikhurd Irrigation project in Bhandara district in Vidarbha area in the State of Maharashtra;
- (b) whether the affected people from Gosikhurd Irrigation project have been fully compensated for their land;
- (c) if so, the details thereof; and
- (d) if not, the reasons for delay in this regard and the time by which the payment of compensation would be made to the affected people for their land?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) The item-wise breakup of expenditure incurred upto June 2012 on Gosikhurd Irrigation Project is given at Annexure-I.
 - (b) to (d) A total of 189 villages are affected, out of which Project Affected Persons (PAP) from 151 villages are fully paid and from 35 villages are paid partially. Land acquisition proposals of remaining 3 villages are in primary stage.
- Irrigation being a State Subject, the irrigation projects are planned, executed, funded and maintained including payment of compensation to PAP's by the State Governments as per their own resources and their priorities.